| | Interim Resolution Professional: A Pitchai IBBI Registration No. IBBI/IPA-001/IP-P-02527/2021-2022/14040 | | | | | | | | | | | | | | |
|--|--|--|------------|----------------|---------------------------|-----------|-------------------|-------------------|----------------|----------------|-----------|-----------------------|----------|--|--|
| Name of the corporate debtor: Orient Frozen Foods LLP Date of commencement of CIRP: 20/12/2024 ; List of creditors as on: 13/02/2025 | | | | | | | | | | | | | | | |
| List of secured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | | | |
| | Amount in Rs.) | | | | | | | | | | | | | | |
| S | i. | Name of creditor Details of claim received | | | Details of claim admitted | | | | | | Amount of | | | nount of Amount of claim Remarks, if any | |
| N | 0. | | Date of | Amount claimed | Amount of claim | Nature of | Amount covered by | Amount covered by | Whether | % voting share | | mutual dues, that may | | under | |
| | | | receipt | | admitted | claim | security interest | guarantee | related party? | in CoC | claim | be set-off | admitted | verification | |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | 1 | HDFC Bank Ltd. | 29-01-2025 | 174698880.55 | 174698880.55 | Secured | 174968880.55 | NA | No | 100 | 0 | 0 | | 0 | The claim of HDFC has been admitted provisionally due to non-submission of the required documents for claim verification. Despite several reminders sent to HDFC for submission of the requisite documents, no response has been received till 13th February 2025. Accordingly, the claim has been admitted on a provisional basis, subject to further verification upon receipt of the necessary documentation. |
| | 1 | Total | | 174698880.55 | 174698880.55 | | 174968880.55 | , | | 100 | 0 | 0 | 0 | 0.00 | |
| Г | | | | | | | | | | | | | | | |

Security Interest Hypothecation of stock in trade, book debts and receivables.

A. Pitchai
Interim Resolution Professional
In the matter of Orient Frozen Foods LLP
IBBI Registration No.:- IBBI/IPA-001/IP-P-02527/20212022/14040
IBBI Registered Address: Door No.891-F.PLOT No.A28/1
.15th Street, Rahmath Nagar, Behind Child Jesus Church,
Tirunelveli, Tamil Nadu – 627011.
IBBI Registered Email ID: pitchai.a/1958@gmail.com
Authorization For Assignment valid up to: June 30, 2025 Authorization For Assignment valid up to: June 30, 2025

Process Specific Address: A. Pitchai c/o Ancoraa Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703

Process Specific Email Id: cirp.offllp@ancoraa.com